

केन्द्रीय सरकार का न तो इस सड़क को बनाने का विचार है और न ही इसके न बनने से कोई यातायात रुक रहा है जो राष्ट्रीय राज-मार्ग सं० 28 और 31 के भागों से गुजर रहा है ।

सरकार द्वारा आगरा के जूता उद्योग को संरक्षण

423. श्री रामबोलाल मुधन : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार आगरा में जूता उद्योग को अधिकतम संरक्षण देने का है ; और

(ख) क्या सरकार का विचार इस उद्योग को प्रोत्साहन देने के लिए बैंकों से कम ब्याज पर ऋण दिलवाने की व्यवस्था करने का है ?

उद्योग मंत्रालय में राज्य-मंत्री (कुमारी आशा भयती) : (क) आगरा में चमड़े का जूता उद्योग लघु तथा कुटीर क्षेत्र में है । सरकार की विद्यमान नीति के अन्तर्गत इस उद्योग का विकास लघु क्षेत्र के लिए ही आरक्षित है । तो भी संगठित क्षेत्र में विद्यमान एककों का विस्तार करने तथा नए एकक स्थापित करने के आवेदन पत्रों पर केवल निर्यात बढ़ाने हेतु इस आधार पर विचार किया जाता है कि वे शत प्रतिशत माल का निर्यात करेंगे और रद्द किया हुआ 5% से अधिक नहीं होगा । उन एककों को जिनमें 49 से अधिक कामगर नहीं हैं तथा जो 2 अश्व शक्ति से अधिक बिजली का प्रयोग करते, उत्पादन शुल्क का भुगतान करने से छूट भी दी गई है ।

(ख) आगरा स्थित चमड़े के जूते बनाने वाले उद्योग को भारतीय स्टेट बैंक तथा अन्य बैंकों से वह सभी वित्तीय सहायता मिलती है जो सामान्य रूप से लघु उद्योगों को उपलब्ध है । समाज के कमजोर वर्गों के कामगरों को

भी उपर्युक्त बैंकों से ब्याज की भिन्न दरों पर (4% वार्षिक) वित्तीय सहायता मिलती है ।

Cases Withdrawn From Shah Commission

424. SHRI MOHD. SHAFI QURESHI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether in a number of cases or applications, allegations have been withdrawn from the Shah Commission and handed over to CBI for investigations ; and

(b) if so, the number and details of cases, applications or allegations ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS : (SHRI DHANIK LAL MANDAL) :

(a) No cases or applications/allegations have been withdrawn from the Shah Commission and handed over to the CBI.

(b) Does not arise.

Import of Transformers by States

425. DR. BAPU KALDATY : Will the Minister of ENERGY be pleased to state :

(a) Whether a number of States have sought permission to import transformers to augment their power supply ;

(b) if so, their names and their requirements ; and

(c) the names of the States whose requests have been accepted by Government ?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN) : (a) Presently no proposal of any State Electricity Board/Project for import of transformers is pending with the Government.

(b) and (c) question does not arise

Murder of Women by In-laws for Dowry

426. SHRI ANANT DAVE : SHRI SHANKER SINHJI VAGHELA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the number of incidents of murder of young women by their in-laws for not bringing sufficient dowry has been increasing ;

(b) the number of such incidents reports or that have come to the notice of the Government during 1977 so far ;

(c) the figures of such incidents during 1974, 1975 and 1976 ;

(d) the number of persons so far arrested and prosecuted in this connection and

(e) the other measure being proposed by Government to save the lives of young women who are killed in this way ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL) : (a) to (e). The requisite information is being collected and will be laid on the Table of the House as soon as possible.

Utilisation of Solar Energy For Agricultural Purposes

428. DR. VASANT KUMAR PANDIT : Will the Minister of ENERGY be pleased to state

(a) whether Government have decided to conduct research to utilise solar energy for agricultural purposes in the rural areas ;

(b) whether Government have drawn up research programme for the utilisation of solar energy ; and

(c) what are the findings and outcome of the research carried out by the institutions and laboratories in India, in this regard ?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN) : (a) and (b) : Yes, Sir.

(c) An integrated programme of research and product development has been undertaken to utilise solar energy for various applications. Research and development activities are in progress in the following areas for use of solar energy for agricultural purposes :

- Solar pumps
- Solar dryers for drying agricultural produce
- Solar refrigeration
- Solar electricity generation

Solar pumps

A research programme has been undertaken to develop solar pumps using different technologies. Laboratory models

of some types have been developed and successfully tested. Further work is in progress to develop prototypes and carry out performance and cost evaluation. Basic designs for laboratory scale/prototype models of other types are being evolved.

Solar Dryers

Cabinet type designs using solar energy have been developed by several institutions for drying foodgrains and products like dry fruits etc. Annual has undertaken and successfully completed a project on use of solar energy as a supplementary source for spray drying of milk. National Industrial Development Corporation have installed and tested a 10 tonne/day paddy dryer. The Forest Research Institute have developed solar kilns to dry timber.

Solar refrigeration

Some institutions are working on the use of solar energy for refrigeration. The Indian Institute of Technology, Bombay have taken up a project to build a cold storage using solar energy.

Solar electricity generation

A project to establish a 10 KW power plant using a solar energy operated prime-mover has been taken up in collaboration with West Germany and is in progress in Madras. An integrated project to develop solar cells for direct conversion of solar energy into electricity is also in progress. These developments will have application in rural areas also.

खनिज तथा वन सम्पदा पर आधारित उद्योगों की स्थापना

429. श्री यशबल शर्मा : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हिमाचल प्रदेश, पंजाब, हरियाणा, राजस्थान में खनिज तथा वन सम्पदा पर आधारित उद्योगों की स्थापना को प्रोत्साहन देने के लिये कोई योजना सरकार के विचाराधीन है ;

(ख) यदि हां, तो तत्संबंधी ब्योरा क्या है ; और

(ग) यदि नहीं, तो ऐसी योजना न बनाने के क्या कारण है ?